

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 348/2001

Jabalpur, this the 20th day of March 2003.

Hon'ble Mr. Shanker Raju - Member (J)
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

Jayanti Prasad Pathak (J.P. Pathak)
aged about 49 years, S/o
Shri Ramsharan Pathak
Senior Diesel Mechanic,
Bank Note press, Dewas,
R/o 4, Vivek Nagar, Dewas, (M.P.)

- APPLICANT

(By Advocate - Shri Arvind Chouksey).

VERSUS

1. Union of India, through
Secretary to the Ministry of Finance,
New Delhi
2. The Deputy General Manager,
Bank Note Press, Dewas M.P.
3. The General Manager Bank
Note Press Dewas (M.P.)

- RESPONDENTS

(By Advocate - Shri P. Shankaran for Shri S.C. Sharma).

ORDER (Oral)

By Shanker Raju, Member (J) :-

This ~~ca~~ is disposed of after hearing the learned counsel with a direction to the respondents to dispose of the pending revision petition of the applicant in the light of contentions on merits taken in the Original Application by a detailed and speaking order within 2 months from the date of receipt of copy of this order. If the applicant is still aggrieved it will be open to him to approach this Court in accordance with law.

(R.K. UPADHYAYA)
MEMBER (A)

S. Raju
(SHANKER RAJU)
MEMBER (J)

"SA" प्रूतकल सं. लो/न्या..... असामुद्र नि.....

(1) राजिना
(2) अंगी
(3) अंगी
(4) अंगी

प्रूतकल सं. लो/न्या..... असामुद्र नि.....

D. Chouksey Dated
S.C. Sharma Dated

Arvind Chouksey

*Issued
on 26.3.03
BB*